Addition Of New Direction 1a To Directions By The Speaker Under The Rules Of Procedure And Conduct Of Business In Lok Sabha- Laid

SECRETARY GENERAL: Sir, I wish to lay on the Table a copy of Direction 1A (Hindi and English versions) issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

In Chapter 1 of the ?Directions by the Speaker, Lok Sabha?, after Direction 1, the following Heading and Direction thereto shall be inserted:-

DAILY ALLOWANCE

1A. A Member shall be entitled to receive daily allowance for attending the Session of the House.

Provided that no Member shall be entitled to receive the aforesaid allowance unless a Member signs the register, maintained for this purpose by the Secretariat of the House of the People on all the days (except intervening holidays for which no such signing is required) of the Session of the House.

Provided further that the signature shall include attendance marked through any electronic or biometric means approved by Speaker and register shall include physical register or e-register generated through Software maintained for this purpose.

_

12.06 hrs